

**List of old cases which are posted on 14-08-2020 in the court of Addl.**

**Senior Civil Judge and JMFC, Anekal.**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>
<b>Morning Session</b>		
1	O.S. No. 927/2008	To hear
2	O.S. No. 1246/2007	Arguments
3	O.S. No. 972/2008	Arguments
4	O.S. No. 974/2008	Arguments
5	O.S. No. 842/2014	Orders
6	O.S. No. 2363/2006	Orders
7	O.S. No. 229/2020	Orders
8	O.S. No. 2252/2006	Steps
9	O.S. No. 2577/2006	Steps
10	O.S. No. 237/2020	Steps
<b>Afternoon Session</b>		
11	O.S. No. 204/2020	Steps
12	O.S. No. 821/2007	Steps
13	O.S. No. 1083/2007	Steps
14	O.S. No. 905/2008	Steps
15	O.S. No. 1022/2008	Steps
16	O.S. No. 796/2011	Steps
17	O.S. No. 2686/2006	Steps
18	O.S. No. 781/2008	Steps
19	O.S. No. 453/2010	Steps
20	O.S. No. 868/2012	Steps

Sd/-

Addl. Senior Civil Judge and JMFC,  
Anekal.

Matter listed on 14.08.2020 for hearing in the court of I Addl. Civil Judge & JMFC,  
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	CC No. 46/2015	11	OS No. 47/2019
2	OS No. 415/2017	12	OS No. 10/2020
3	OS No. 501/2008	13	OS No. 579/2010
4	OS No. 647/2011	14	OS No. 27/2016
5	OS No. 453/2008	15	OS No. 163/1991
6	OS No. 5/2016	16	OS No. 626/2008
7	OS No. 819/2012	17	OS No. 651/2013
8	OS No. 569/2012	18	OS No. 681/2013
9	OS No. 273/2015	19	OS No. 183/2020
10	OS.No. 11/2016	20	PCR No. 192/2020

All matters are listed for hearing.

I Addl. Civil Judge & JMFC,  
Anekal

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Note: All advocates are required to strictly follow SOP dated 27-07-2020  
issued by the Hon'ble High Court of Karnataka.